

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.185**  
TO BE ANSWERED ON THE 11<sup>TH</sup> DECEMBER, 2018

**FARM DEBT**

185. SHRI DEVJI M. PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether 69% farmer families in the country have less than one hectare land and 17% families have more than one hectare land as well as 36% farmer families are landless and if so, the details thereof;
- (b) whether the cost involved in farming compared to the cost of production due to small holding has made the farmers debtor;
- (c) if so, the total amount of loan due on each farmer family of the country as per the survey of the year 2013;
- (d) the steps taken by the Government to bring the cost of farming at zero-loss and encourage cooperative farming, State-wise; and
- (e) the steps taken by the Government to make the farmers families debt free?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री ( SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): As per the results of 'Situation Assessment Survey of Agricultural Households' conducted by National Sample Survey Office (NSSO) in 2013, 69.4 per cent of the rural agricultural households were estimated to have less than 1 hectare of land, 17.6 per cent of agricultural households were estimated to have land between 1.0-2.0 hectares; and 0.1 per cent of the agricultural households in rural areas were reported as landless.

The average monthly receipts and average monthly expenses from crop production for the small agricultural households (with land holding of 1-2 hectare) were estimated at Rs. 6944 and Rs. 2652 respectively. Further, as per the Survey results, the average amount of outstanding loan per agricultural households was estimated at Rs. 47000/-. Details of outstanding loan per agricultural household by size class of land possessed for major States is given in Annexure-I.

(d): Government is promoting various cost reducing, eco-friendly and socially acceptable scientific farming practices, including organic farming through the dedicated schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) under National Mission for Sustainable Agriculture (NMSA). Both the Schemes are being implemented through cluster approach. Moreover, model organic clusters by private agencies are being encouraged under PKVY. State-wise Physical and financial progress under PKVY schemes is given in Annexure-II.

In addition, organic farming is supported under major Schemes, viz., Rashtriya Krishi Vikas Yojana (RKVY), Mission for Integrated Development of Horticulture (MIDH), Network Project on Organic Farming under the activities of Indian Agricultural Research Institute (ICAR) and National Programme for Organic Produce (NPOP) under activities of the Agricultural and Processed Food Products Exports Development Authority (APEDA).

Government's Cooperative Development Programmes being implemented through National Cooperative Development Corporation (NCDC) have helped farmers towards keeping costs low due to economies of scale.

(e): The Union Government has focused on strengthening of farm credit delivery system for providing credit at lower rates of interest to support the resource requirements of the agricultural sector. Several initiatives are being taken to reduce the debt burden of farmers and increase the supply of institutional credit to farmers, viz., Interest Subvention Scheme, Kisan Credit Card Scheme and promotion of Joint Liability Groups.



**Annexure in reference to reply to part (a) to (c) of the L.S Unstarred Q.No. 185 due for 11-12-2018**

Average amount of outstanding loan (Rs '00) per agricultural household by size class of land possessed for major States

State	Average amount of outstanding loan (Rs '00) per agri. household belonging to the size class of land possessed (ha)								Estimated number of households having outstanding loan (00)	Proportion of indebted agricultural households (0.0%)
	<0.01	0.01	0.41	1.01	2.01	4.01	10.00	all + classes		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
Andhra Pradesh	2409	739	893	1049	1623	3500	2494	1234	33421	92.9
Assam	4	8	24	67	71	173	0	34	5995	17.5
Bihar	73	138	132	341	279	424	1494	163	30156	42.5
Chhattisgarh	0	48	93	79	202	239	0	102	9538	37.2
Gujarat	69	120	247	311	826	1624	1148	381	16743	42.6
Haryana	95	192	737	900	1573	1162	4681	790	6645	42.3
Jharkhand	0	56	46	85	92	200	0	57	6464	28.9
Karnataka	355	778	633	987	1248	2321	3673	972	32775	77.3
Kerala	1690	1592	1944	3467	6070	7505	15726	2136	10908	77.7
Madhya Pradesh	91	119	152	270	629	1168	1952	321	27414	45.7
Maharashtra	102	453	232	455	582	2071	3869	547	40672	57.3
Odisha	88	167	337	181	326	1302	22281	282	25830	57.5
Punjab	131	246	516	1641	2292	3266	9274	1195	7499	53.2
Rajasthan	1694	334	431	678	1031	1548	1528	705	40055	61.8
Tamil Nadu	377	674	1192	1200	2147	3224	4512	1159	26780	82.5
Telangana	563	578	794	1033	1097	1369	2690	935	22628	89.1
Uttar Pradesh	219	160	218	457	1075	1248	2178	273	79081	43.8
West Bengal	57	146	197	330	329	435	2760	178	32787	51.5
<b>All India</b>	<b>311</b>	<b>239</b>	<b>354</b>	<b>548</b>	<b>949</b>	<b>1827</b>	<b>2903</b>	<b>470</b>	<b>468481</b>	<b>51.9</b>

Source: NSSO



## Annexure in reference to reply to Part (d) of the L.S Unstarred Q.No. 185 due for reply on 11-12-2018

Details of the State-wise Physical & Financial progress report under PKVY schemes implemented by DAC&FW during 2015-16 to 2018-19 (as on 07-12-018)															
(Rs in lakh)															
S. No.	Name of the State	No of clusters	2015-16 1st year		2016-17 2nd year		2017-18 3rd year		clusters sanctioned in 2017-18	Allocation for clusters sanctioned in 2017-18	Release for clusters sanctioned in 2017-18	Release in 2018-19 for old clusters	No of new clusters for 2018-19	Allocation for new clusters for 2018-19	Release in 2018-19 for new clusters
			Allocation	Release	Allocation	Release	Allocation	Release							
1	Andhra Pradesh	433	1854.47	1100.15	1308.50	798.17	759.88	292.93	867	1563.21	363.25	1380.28	4000	8078.40	2019.60
2	Bihar	327	1400.49	1050.37	988.17	664.26	573.86	0.00	100	428.28	214.14	0.00	102	206.00	0.00
3	Chhattisgarh	188.00	805.17	603.88	568.12	314.78	329.92	314.16	12.00	51.39	25.70	0.00	1000	2019.60	0.00
4	Gujarat	100	428.28	178.45	302.19	238.83	175.49	0.00	0	0.00	0.00	0.00	0	0.00	0.00
5	Goa	4	17.13	7.14	12.09	0.00	7.02	0.00	0	0.00	0.00	0.00	0	0.00	0.00
6	Haryana	20	85.66	53.53	60.44	45.98	35.10	0.00	0	0.00	0.00	0.00	0	0.00	0.00
7	Jharkhand	100	428.28	321.21	302.19	203.14	175.49	0.00	150	642.43	321.21	0.00	750	1514.70	0.00
8	Karnataka	545	2334.15	1945.12	1646.96	815.27	956.43	1224.64	0	0.00	0.00	408.21	500	1009.80	0.00
9	Kerala	119	509.66	382.22	359.61	0.00	208.83	307.24	500	2141.42	1070.71	0.00	110	222.16	0.00
10	Madhya Pradesh	880	3768.90	2826.67	2659.31	1787.60	1544.33	1813.94	500	2141.42	1070.71	0.00	2448	4943.98	2471.99
11	Maharashtra	932	3991.61	2598.51	2816.45	2957.59	1635.58	0.00	326	1396.21	698.10	0.00	350	706.86	0.00
12	Odisha	320	1370.51	1027.88	967.02	650.03	561.57	610.60	0	0.00	0.00	0.00	720	1454.11	727.06
13	Punjab	50	214.14	160.60	151.10	0.00	87.75	0.00	200	856.57	428.28	0.00	100	201.96	0.00
14	Rajasthan	755	3233.55	2373.69	2281.56	1491.13	1324.96	0.00	395	1691.72	845.86	0.00	5000	10098.00	5049.00
15	Tamil Nadu	112	479.68	399.73	338.46	207.26	196.55	194.64	0	0.00	0.00	0.00	200	403.92	201.96
16	Telangana	300	1284.85	1070.71	906.58	448.77	526.47	0.00	390	1670.31	835.15	0.00	0	0.00	0.00
17	Uttar Pradesh	575	2462.64	2052.20	1737.62	1270.64	1009.08	838.58	45	192.73	96.36	1280.26	500	1009.80	0.00
18	West Bengal	120	513.94	214.14	362.63	393.66	210.59	374.07	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19	Assam	220	1413.34	576.39	997.24	0.00	579.12	1804.19	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Arunachal Pradesh	19	122.06	51.41	86.13	81.08	50.02	94.50	0.00	0.00	0.00	0.00	0.00	0.00	0.00
21	Mizoram	34	218.43	89.08	154.12	138.65	89.50	211.94	0.00	0.00	0.00	22.37	0.00	0.00	0.00
22	Manipur	30	192.73	107.07	135.99	0.00	78.97	48.82	0.00	0.00	0.00	0.00	0.00	0.00	0.00
23	Nagaland	24	154.18	154.18	108.79	0.00	63.18	128.98	0.00	0.00	0.00	42.99	0.00	0.00	0.00
24	Sikkim	150	963.64	409.11	679.94	0.00	394.86	0.00	0.00	0.00	0.00	656.81	0.00	0.00	0.00
25	Tripura	50	321.21	133.84	226.65	308.83	131.62	164.81	0.00	0.00	0.00	72.00	0.00	0.00	0.00
26	Meghalaya	45	289.09	144.55	203.98	296.00	118.46	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
27	Himachal Pradesh	110	706.67	395.00	498.62	0.00	289.56	797.58	100	642.43	321.21	0.00	75	227.21	0.00
28	Jammu & Kashmir	28	179.88	74.95	126.92	87.81	73.71	0.00	0.00	0.00	0.00	0.00	25	75.74	0.00
29	Uttarakhand	550	3533.35	1962.97	2493.10	2019.40	1447.81	2668.08	35	224.85	112.42	0.00	3900	11814.66	5907.33
30	Andman & Nicobar	68	485.39	130.00	342.49	0.00	198.89	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Daman & Diu		0.00	0.00	0.00	0.00	0.00	0.00	55	392.59	235.55	0.00	0.00	0.00	0.00
32	Dadar & Nagar		0.00	0.00	0.00	0.00	0.00	0.00	500	3569.04	1000	0.00	0.00	0.00	0.00
33	Delhi		0.00	0.00	0.00	0.00	0.00	0.00	500	3569.04	471.45	0.00	0.00	0.00	0.00
34	Puducherry		0.00	0.00	0.00	0.00	0.00	0.00	8	57.10	28.55	0.00	20	0.00	0.00
35	Chandigarh		0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	65	218.79	77.42
36	Lakshadweep		0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	135	454.41	0.00
37	Other Expenses		0.00	24.85	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	115.20
	<b>Total</b>	<b>7208</b>	<b>33763.09</b>	<b>22619.6</b>	<b>23822.96</b>	<b>15218.88</b>	<b>13834.58</b>	<b>11889.7</b>	<b>4683</b>	<b>21230.75</b>	<b>8138.68</b>	<b>3862.92</b>	<b>20000</b>	<b>44660.10</b>	<b>16569.56</b>

Total fund released in 2017-18 is Rs 20346.29 lakh (Including fund released for model organic clusters Rs 307.91 lakh and 10 lakh for the salary). Total fund released in 2018-19 is Rs 20432.48 lakh



